

दिया जो देश की अखंडता, साम्प्रदायिक सौहार्द और एकता के लिये आत्मोसर्ग की बेमिसाल घटना है।

वर्तमान समय में भारत के भूतपूर्व प्रधान मंत्री पं० जवाहरलाल नेहरू, पं० गोविन्द वल्लभ पंत तथा अन्य शौर्यस्थ नेताओं और महान कर्मयोगियों के जन्म शताब्दी समारोह अत्यन्त ही धूमधाम तथा शानदार तरीके से मनाये जा रहे हैं जिससे देश का गौरव बढ़ा है और देशवासियों ने इन नेताओं को याद किया है और हृदय से सम्मान दिया है। परन्तु भारत माता के महान सपूत शहीद गणेश शंकर विद्यार्थी की जन्म शताब्दी अनमने और उपेक्षात्मक ढंग से मनाई जा रही है।

गत वर्ष उत्तर प्रदेश सरकार ने अमर शहीद गणेश शंकर विद्यार्थी जन्म शताब्दी समारोह का शुभारम्भ करने के साथ ही उत्तर प्रदेश के कानपुर, इलाहाबाद, हरदोई, गोरखपुर, फर्रुखाबाद और मध्य प्रदेश के एक स्थान पर जो विद्यार्थी जी के जन्म कर्म और बलिदान की भूमि रही है पर स्मारक निर्माण कराने को घोषणा किया था। परन्तु खेद है कि देश के इस महान सपूत की यादगार में और इन्हें श्रद्धा सुमन अर्पित करने के लिये आज तक कोई प्रयास नहीं किया गया। आज से ठीक 58 वर्ष पूर्व कानपुर के जिस स्थल पर साम्प्रदायिकता की बलिबंदी पर गणेश शंकर विद्यार्थी ने अपने प्राणों की आहुति दिया था वह कानपुर नगर के संभवतः सबसे उपेक्षित और गन्दे स्थान के रूप में पड़ा हुआ है। विद्यार्थी जी के बलिदान के कुछ ही समय बाद कांग्रेस के करांची अधिवेशन में स्व. पं० जवाहरलाल नेहरू ने विद्यार्थी जी के बलिदान स्थल पर एक स्मारक बनवाने का प्रस्ताव रखा था जो आज तक प्रस्ताव ही रह गया।

गणेश शंकर विद्यार्थी के बलिदान पर राष्ट्रपिता महात्मा गांधी ने यंग इंडिया में कहा था कि "विद्यार्थी जी का खून हिन्दू मुसलमान के दिलों को जोड़ने के लिये सोमेट का काम करेगा"।

विद्यार्थी जी ने स्वयं भी हमलावरों से यह अंतिम शब्द कहा कि — "यदि मेरे खून से ही सींचे जाने से हिन्दू, मुस्लिम एकता का पौधा बढ़ सके और तुम्हारी खून की प्यास बुझ सके तो मेरा खून कर डालो।"

गणेश शंकर विद्यार्थी के बलिदान पर अपना उद्गार व्यक्त करते हुए माखनलाल चतुर्वेदी ने कहा कि "उनके बलिदान से भारतीय पत्रकार जगत ने एक आदर्श प्रकृति हिन्दी जगत ने आज्जल्य वर्तमान हिन्दू मुसलमान एकता तथा सौहार्दपूर्ण भारत की झांकी देखने वाले महात्मा गांधी ने साम्प्रदायिक क्रूरता की बलिबंदी पर वह उपहार खोया जिसकी उज्ज्वल पवित्रता, बेदाग ईमानदारी समर्पण, निर्भीक और निष्पक्ष पत्रकारिता पर कुबानी स्वयं कुबानी रही है। अमर शहीद गणेश शंकर विद्यार्थी के बलिदान से प्रेरणा लेकर हम राष्ट्रीय एकता और अखण्डता की स्थापना कर सकते हैं, देश के अशांत और आंदोलित वातावरण को शांति और सद्भाव की प्राप्ति हो सकती है। वर्तमान में जब देश में आदर्श चरित्र संकट उत्पन्न हो गया है ऐसे समय में विद्यार्थी जी की राष्ट्रभक्ति तथा उनको स्वतंत्र पत्रकारिता का आदर्श हमें नई शक्ति स्फूर्ति और प्रेरणा प्रदान करने एवं मार्गदर्शन करने में सहायक होगी।

अतः सरकार से मेरी मांग है कि अमर शहीद गणेश शंकर विद्यार्थी जी की जन्म शताब्दी राष्ट्रीय स्तर पर उत्साहपूर्वक मनाई जावे तथा विद्यार्थी जी की जन्मभूमि, कर्मभूमि और बलिदान स्थलों पर अविलम्ब स्मारक बनवाये जायें जिससे देश की एकता, अखंडता साम्प्रदायिक सौहार्द को बल मिल सके और एक मजबूत और नये भारत का निर्माण हो सके।

SHRI VISHWA BANDHU GUPTA (Delhi): Sir, I also associate myself with the sentiments expressed by the hon. Member.

Reported threat of Aids virus in Karnataka

SHRI J. P. JAVALI (Karnataka): Mr. Vice-Chairman, Sir, I draw the special

[Shri J. P. Javali]

attention of the Government to the reported news that Anti-RH Immunoglobulin Vaccines known as Riggall and Vinobylin contaminated with AIDS virus have been used on a large number of RH Negative Blood Group women in Karnataka. Sir, according to the press reports, these contaminated vaccines were produced by M/s. Biogenics (India) Ltd., Bombay, the Bharat Serum Vaccine (P) Ltd., Thane, and Serum Institute of India, Pune, situated in Maharashtra, and were supplied to almost all States. These vaccines are used in post-pregnancy period in RH Negative Blood Group women to protect them from further deterioration in their health. Vaccines supplied firms to all the States during February 1989 by these firms were reportedly contaminated with AIDS virus. On detection of the mistake, the Government of Maharashtra informed all the States to whom the vaccines were supplied to withdraw them and stop immunising with them. In the meantime, a large number of women in almost all the districts of Karnataka are reportedly immunised with these contaminated vaccines. This, in turn, may result in the spread of the deadly disease.

Sir, I urge that a detailed enquiry should be ordered as to what really happened and who are all responsible for contamination of Riggall and Vinobylin vaccines, and take appropriate measures to punish the culprits who had played fraud and mischief with the precious human lives. Sir, immediate remedial measures such as blood testing in all the Medical Colleges and districts and, if possible, at every Primary Health Centre of Karnataka for detecting positive symptoms of AIDS be taken. This may be given wide publicity so that the ill-fated people may avail of this facility. The pretesting of all vaccines be made a statutory obligation. I think, now the law requires pre-testing of Hepatitis. STD and Malaria vaccines only. I urge that vaccines of all types, specially of those deadly disease be compulsorily pre-tested, and the Government should enact suitable laws. Suitable arrangements should also be made by the State Gov-

ernment for rehabilitation and free treatment for all those ill-fated victims of RH Negative Blood Group who are already immunised by the contaminated vaccines, and the Union Government should prevail upon the State Government in the matter.

Sir, another potential danger for the spread of AIDS in Karnataka is from prostitution practised in the name of religion. In Karnataka, in Belgaum district, in a place called Saundatti, there is a temple where poor and ignorant people, mostly belonging to the Scheduled Castes, the Scheduled Tribes and the Backward communities still practise the Devadasi system. Vested interests and the so-called priests are perpetuating this evil system. The Devadasi system ultimately forces the innocent girls of the poor into prostitution. There are reports that some of these prostitutes are affected by AIDS disease. The affected persons are not aware of the deadly disease and, therefore, do not get any medical treatment. As a result, there is danger of uncontrollable spread of AIDS. Before the situation gets out of control, the Central and the State Governments have to take immediate precautionary and remedial measures in the matter. As the matter is of great concern, I call upon the Government to take stern and immediate action to prevent the spread of this deadly disease. Thank you.

THE VICE-CHAIRMAN (SHRI SATYA PRAKASH MALAVIYA): Have you also approached the Government of Karnataka? Mr. Kidwai.

**Attack on the pantry staff of Gomti Express by unauthorised vendors at Kanpur**

DR. MOHD. HASHIM KIDWAI (Uttar Pradesh): Mr. Vice-Chairman, through you I want to draw the attention of the Government to a very serious incident which occurred on 120 Gomti express on March 11, 1989, when authorised vendors, on being checked by the pantry staff on the train knifed a waiter and caused serious injury to him. The culprits were handed over to the train escort consisting of GRP. But it was more unfortunate that the in-charge of the GRP at Kanpur Central Railway Station refused to accept the FIR lodged by the Catering Inspector